

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
JAMIRAH TEA COMPANY LIMITED (JTCL)**

Regd. Office: 5 & 6, Fancy Lane, Kolkata – 700 001

The details subsequent to the completion of the offer made vide Public Announcement dated April 07, 2008 ("PA"), Corrigendum to PA dated May 24, 2008 & May 30, 2008 and Letter of Offer dated May 24, 2008 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Joonktollee Tea & Industries Limited ("Acquirer") to acquire upto 40,000 fully paid-up Equity Shares of Rs.10/- each, representing 20% of the fully paid-up equity and voting share capital at a price of Rs.575/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **Jamirah Tea Company Limited**
2. Name and Address of the Acquirer(s) including PACs : Joonktollee Tea & Industries Limited having its registered office at 21, Strand Road, Kolkata – 700 001.
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : **Maheshwari Datamatics Pvt. Ltd.**
5. Offer details
 - a) Date of Opening of the Offer : 04.06.2008 (Wednesday)
 - b) Date of Closing of the Offer : 23.06.2008 (Monday)
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 575/-		Rs. 575/-	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	Nil (00.00%)		Nil (00.00%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	1,49,400 (74.70%)		1,49,400 (74.70%)	
4.	Shares acquired in the Open Offer (No. & %)	40,000 (20.00%)		39,300 (19.65%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 2,30,00,000/-		Rs. 2,25,97,500/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	1,89,400 (94.70%)		1,88,700 (94.35%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		50,600 (25.30%)	10,600 (5.30%)	50,600 (25.30%)	11,300 (5.65%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : **Manager to the offer**



VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

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On behalf of Acquirer : Joonktollee Tea & Industries Limited

Place: Kolkata

Date: 09.07.2008